

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-I**

Item 18

**CP (IB) No. 466/Chd/Pb/2019
Under Section 9, IBC 2016**

In the matter of:-

Rollmann Trading Company

...Petitioner-Operational Creditor

Vs.

Marshall Machines Ltd.

...Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence
the matter adjourned to 07.12.2023.

Sd/-
Court Officer

November 09, 2023
PKA